

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

Company Appeal No. 33/(MAH)/2013
CA No.

CORAM:



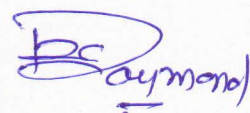
Present:

SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 30.09.2016

NAME OF THE PARTIES: The Oriental Insurance Co. Ltd.
V/s.
M/s. Lupin Limited

SECTION OF THE COMPANIES ACT: 58, 59 of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
1	P. S. GUPCHUP	PCC - R-1	
2	Megha L. Keluskar	For Petitioner Hb. Mr. Kamal Agarwal, Hd.	
③	Mr. R-s. Raymond	R-3	

Order

C.P. No. 33/58-59/CLB/MAH/2013

1. From the side of the Petitioner an adjournment is sought. From the side of the Respondent no. 1 to 3 Ld. Representative are present.
2. Since the matter is an old matter pending since 2013 therefore to be decided at an early date.
3. Listed for hearing on 25.10.2016
4. Duly communicated to both the sides in the court.

Dated: 30.09.2016

Sd/-

Shri M.K. Shrawat

Member (Judicial)